

GOVERNMENT OF INDIA  
MINISTRY OF AGRICULTURE AND FARMERS WELFARE  
DEPARTMENT OF AGRICULTURE AND FARMERS WELFARE

**LOK SABHA**  
**UNSTARRED QUESTION NO. 3141**  
TO BE ANSWERED ON 22<sup>ND</sup> MARCH, 2022

**PM-KISAN SCHEME IN ASSAM**

3141. SHRI PRADYUT BORDOLOI:  
SHRI GAURAV GOGOI:

Will the Minister of AGRICULTURE AND FARMERS WELFARE कृषि और किसान कल्याण मंत्री be pleased to state:

- (a) whether the Government has details of the number of small and marginal farmers in Assam and if so, the details thereof;
- (b) whether the Government has details of the number of small and marginal farmers enrolled under PM-KISAN Scheme in Assam since 2019 and if so, details thereof;
- (c) the amount distributed under PM-KISAN in Assam since 2019;
- (d) whether the Ministry has taken cognizance of the Assam Government's admission in the Gauhati High Court that 11.72 lakh ineligible farmers received PM-KISAN benefits in 2020;
- (e) if so, whether the Ministry has ordered an inquiry into the same;
- (f) the steps taken to recover the money thus distributed; and
- (g) the number of ineligible farmers who received payments under the scheme all over the country since 2019, year-wise and State-wise and the amounts recovered thus far?

**ANSWER**

MINISTER OF AGRICULTURE AND FARMERS WELFARE कृषि और किसान कल्याण मंत्री  
(SHRI NARENDRA SINGH TOMAR)

- (a): As per the information collected in Agriculture Census 2015-16, number of small and marginal operational holders in Assam were about 4.95 lakh and 18.68 lakh respectively.
- (b): PM-KISAN Scheme is extended to all landholding farmer families in the country, the information on number of small and marginal beneficiaries farmers is not separately maintained.
- (c): Since the inception of the PM-KISAN Scheme, as on 16.03.2022, an amount of Rs. 2277.28 Crore has been released to eligible beneficiaries of Assam.
- (d) to (f): No such communication has been received in the Ministry. However, on the PM-KISAN portal, Assam Government has marked 13,38,563 beneficiaries as ineligible under the scheme. For the cases where the benefits have been passed on to ineligible farmers, a refund mechanism has been devised and the Standard Operating Procedure (SoP) has been shared with the States/UTs to recover the amount from ineligible farmers.
- (g): State-wise details of the number of ineligible farmers who have received benefits under PM-KISAN is given in Annexure. So far Rs. 2,96,63,36,600 have been recovered from such ineligible farmers.

**Annexure**

**Annexure referred to in reply to part (g) of Lok Sabha Unstarred Question No. 3141 due for answer on 22.03.2022**

<b>Sl. No.</b>	<b>States/UTs</b>	<b>No. of ineligible farmers</b>
1	ANDAMAN AND NICOBAR ISLANDS	1,020
2	ANDHRA PRADESH	1,41,563
3	ARUNACHAL PRADESH	523
4	ASSAM	13,38,563
5	BIHAR	97,062
6	CHANDIGARH	36
7	CHHATTISGARH	1,32,380
8	DELHI	877
9	GOA	1,370
10	GUJARAT	2,45,314
11	HARYANA	50,998
12	HIMACHAL PRADESH	21,205
13	JAMMU AND KASHMIR	36,876
14	JHARKHAND	39,231
15	KARNATAKA	2,09,920
16	KERALA	31,786
17	LADAKH	31
18	LAKSHADWEEP	55
19	MADHYA PRADESH	3,31,061
20	MAHARASHTRA	4,88,593
21	MANIPUR	34,759
22	MEGHALAYA	2,086
23	MIZORAM	761
24	NAGALAND	1,224
25	ODISHA	9,499
26	PUDUCHERRY	381
27	PUNJAB	6,22,362
28	RAJASTHAN	3,16,364
29	SIKKIM	12
30	TAMIL NADU	7,61,465
31	TELANGANA	1,21,909
32	DADRA & NAGAR HAVELI AND DAMAN & DIU	710
33	TRIPURA	1,971
34	UTTAR PRADESH	3,32,786
35	UTTARAKHAND	18,896
36	WEST BENGAL	16,000
	<b>TOTAL</b>	<b>54,09,649</b>

\*\*\*\*\*